

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 02.06.2022 (THURSDAY)**

**COURT –II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

**For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 622 of 2021	Hemant Agarwal Vs. Santosh Associates & Anr.  <b>With</b>	Manish Raghav	Divya Jagga Sumit Shukla
2.	Comp. App. (AT) (Ins) No. 450 of 2022	Hemant Agarwal Vs. Santosh Associates & Anr.	Manish Raghav	Divya Jagga-R2
3.	Comp. App. (AT) (Ins) No. 336 of 2022	Oil India Ltd. Vs. Vijay Pitamber Lulla Resolution Professional of Fabtech Projects and Engineers Ltd. & Ors.	S K Pandey	Chaitanya Nikte-R1 Kunal Kanunugo Tanushree Sogani Atishay Jain-R3
4.	Comp. App. (AT) (Ins) No. 428 of 2022	Santasha Real Estate Pvt. Ltd. Through Its Authorized Representative/One of its Director Vs. Vani Advertising & Anr.	Prince Jain	Gunjan Mittal
5.	Comp. App. (AT) (Ins) No. 471 of 2022	Gyan Chandra Mishra Vs. Three C Universal Developers Pvt. Ltd. & Ors.	Deepak Agrawal	Abhishek Anand Sahil Bhatia-R1 & R2

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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**